

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.09.2020 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 145 of 2020	Air Water Inc. Vs. Ellenbarrie Industrial Gases Ltd & Ors.	Dheeraj Nair	Vikrant Nair

For Hearing

2.	Comp. App. (AT) (Ins) No. 97 of 2020 Part Heard	K.S. Sreenivasan Vs. Landmark Housing Projects (India) Pvt. Ltd.	Anasuya Chaudhury	Kumar Kushyant Singh
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**